

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/1650 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Dipali Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 1st April, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/847 Date 29.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 01.04.2019 along with station leave permission, w.e.f. the evening of 30.03.2019 till the morning of 02.04.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-10/1992/1651 /A, dated 01.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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